

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH

(CAA)-193(PB)/2017

IN THE MATTER OF:

SKR Finance & Capital Pvt. Ltd. APPLICANT / PETITIONER
And
BSBK Engineers Pvt. Ltd. RESPONDENT

SECTION:

Under Section 230-232

Order delivered on 02.02.2018

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the Petitioner(s):- Mr. Saurab Kalia and Mr. Palash
Agarwal, Advocates
For the Respondent(s):- Ms. Lakshmi Gurung, Advocate for
Income Tax Dept.
For the RD (NR): Mr. Manish Raj, Company Prosecutor

ORDER

Due to paucity of time, the matter could not be taken up for hearing.
List for arguments on 09.02.2018.

Sdl—

(M. M. KUMAR)
PRESIDENT

Sdl—

(DEEPA KRISHAN)
HON'BLE MEMBER